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Title: Need to take steps to change the name of the High Court of Orissa as High Court of Odisha.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam Speaker, I am raising a very important issue as the Law Minister is present here today. I had earlier drawn the attention of the Law Minister that the name of our State Odisha has been changed to Odisha but the name of the High Court still continues to be Orissa High Court. We had earlier approached the Central Government that the name of the High Court of Orissa should be changed into the High Court of Odisha. Similarly, the names of the Bombay High Court, the Calcutta High Court and the Madras High Court still continue to be named in the pre-independence time.

It is high time that the name of the High Courts be changed. I would urge upon the Central Government to initiate action so that the name of the High Court of Orissa be changed into High Court of Odisha because the nomenclature of the State is 'Odisha'.